

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129

C.P. (IB)/14(CH)2024

IN THE MATTER OF:

ESS ESS Preet Finance Private Limited ...

Petitioner

Versus

The Registrar of Companies & Anr. ...

Respondents

Under Section: 59, IBC 2016

Order delivered on 05.06.2024

CORAM:

**SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Liquidator : Mr. Nahush Jain, Advocate

ORDER

At the request of the learned counsel for the Liquidator, list the matter on 16.07.2024.

Sd/-

Sd/-

**(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)**

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**

June 05, 2024
Priyanka